

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1398 of 2019

IN THE MATTER OF:

Mr. Ambika Prasad Sharma

...Appellant

Versus

Horizon Buildcon Pvt. Ltd. & Anr

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Mangesh Krishna, Mr. Vikrant Singh and Mr. Aditya Shukla, Advocates.

For Respondent: Mr. Kanishk Khetan and Mr. Nipun Gautam, Advocates for Respondent No. 1.

Ms. Mrinali Prasad, Advocate for Respondent No. 2

O R D E R

14.02.2020 Due to paucity of time the matter could not be heard.

List the Appeal 'For Hearing' on **5th March, 2020** within first five cases.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)